

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.07.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4966 & 4967 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ajit Singh Vs. Durga Das Agrawal Resolution Professional of MKMG Jewels Developers Private Limited	Anuj Tiwari
2.	I.A. No. 4968 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ajay Singh Narania Vs. Harish Kant Kaushik & Ors.	Sankalp B. Shrivastava
3.	I.A. No. 4969 of 2026 in Comp. App. (AT) No. ____ of 2026	Madhumita Adhikary & Anr. Vs. Parijat Roy & Ors.	S.P Shaw
4.	I.A. No. 4970 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lotus Isle Buyers Welfare Association Vs. Vijay Raj Gupta & Ors.	Kumar Mihir
5.	I.A. No. 4971 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Lotus Isle Buyers Welfare Association Vs. Sathyaväti Nimmalapudi. & Ors	Kumar Mihir

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